

ITEM NO.18

COURT NO.9

SECTION XVII

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition for Special Leave to Appeal (C) Nos.3076-3079/2014

(Arising out of impugned final judgment and order dated 29-11-2013 in RP No. 1/2011, RP No. 2/2011, RP No. 3/2011 & RP No. 4/2011 passed by the Krishna Water Disputes Tribunal)

THE STATE OF ANDHRA PRADESH

Petitioner(s)

VERSUS

THE STATE OF KARNATAKA & ORS.

Respondent(s)

([AS PER RP DT. 10.01.2023 ARGUMENT REMAINED INCONCLUSIVE]
(IA No. 13/2014 - CONDONATION OF DELAY IN REFILEING SLP, IA No. 1/2014 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT & IA No. 13/2015 - PERMISSION TO FILE ANNEXURES)

WITH

SLP(C) No. 10498/2011 (XVII)

(FOR ON IA 34503/2011 FOR STAY APPLICATION ON IA 3/2011, IA 55820/2011 [APPL. FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS] ON IA 2/2011 & FOR MODIFICATION OF COURT ORDER ON IA 30361/2019)

SLP(C) Nos. 7457-7460/2014 (XVII)

(FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 1/2014, FOR PERMISSION TO FILE LENGTHY LIST OF DATES ON IA 5/2014

SLP(C) No. 33623-33626/2014 (XVII)

(IA No. 72483/2020 - APPROPRIATE ORDERS/DIRECTIONS, IA No.76464/2020 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES, IA No. 10/2015 - PERMISSION TO FILE ANNEXURES, IA No. 6/2015 - PERMISSION TO FILE ANNEXURES & IA No. 1/2014 - PERMISSION TO FILE SPECIAL LEAVE PETITION)

SLP(C) No. 33671/2014 (XVII)

(FOR PERMISSION TO FILE SPECIAL LEAVE PETITION IA 1/2014 & FOR ON IA 2/2015 IA No. 1/2014 - PERMISSION TO FILE SPECIAL LEAVE PETITION)

Date : 12-01-2023 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SURYA KANT

HON'BLE MR. JUSTICE V. RAMASUBRAMANIAN

For Petitioner(s)

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For Respondent(s)

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Mr. Nikhil Swami, AOR

UPON hearing the counsel the Court made the following
O R D E R

Mr. C.S. Vaidyanathan, learned Senior Counsel appearing for the State of Telangana resumed his arguments and was on his legs when the Court rose for the day, leaving the matters part-heard.

The matters are adjourned.

(VISHAL ANAND)
ASTT. REGISTRAR-cum-PS

(KAMLESH RAWAT)
COURT MASTER (NSH)